

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2534
ANSWERED ON:30.08.2007
RAJKOT AIRPORT
Thummar Shri Virjibhai

Will the Minister of CIVIL AVIATION be pleased to state:

to reply to Unstarred Question No.3435 dated April 26, 2007 regarding `Rajkot Airport` and state:

- (a) whether the Airports Authority of India (AAI) has pursued the Railway Authorities for acquisition of land for extension and upgradation of Rajkot Airport;
- (b) if so, the details thereof alongwith the progress made so far by AAI in this regard;
- (c) if not, the reasons therefor; and
- (d) the time by which the said work is likely to be completed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Yes, Sir.

(b) & (c) Railway Authorities were requested to handover the land measuring 21 hectares for extension of runway and diversion of Rajkot-Jamnagar Highway. The Railway authorities are yet to accede the request.

(d) Initiation of upgradation works is subject to acquisition and transfer of required land on lease to AAI from Railways and diversion of Rajkot-Jamnagar Highway by the State Government of Gujarat.